

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 205
CA No. 48/JPR/2022
MA(CA) No. 09/JPR/2022
CP No. 15/241-213/JPR/2021
Under Section 241-213 of
Companies Act, 2013

In the matter of:

Mr. Loknath Bodipudi Rao

...Petitioner

Versus

M/s Greenlabs 101 Informatics & Technosystems Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : None-appeared

For the Respondent : Palash Shrivastav, Adv.

ORDER

CA No. 48/JPR/2022:

None appears for the Applicant. Mr. Palash Shrivastav, Adv. appearing for the Respondent. Reply to CA No. 48/JPR/2022 has been filed. Earlier, an opportunity was given to file rejoinder. However, no rejoinder has been filed. List the IA/CA on 12.06.2023.

MA (CA) No. 09/JPR/2022:

Heard Mr. Palash Shrivastav, Adv. appearing for the Applicant. None appears for the Respondent. Reply has been filed by the Respondent. Rejoinder

Sd-

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has been filed by the Applicant. Pleadings in CA are complete. List the IA/CA on 12.06.2023.

List the matter on 12.06.2023.

Sd-

(Manoj Kumar Dubey)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

May 24, 2023

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